

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5762
ANSWERED ON:11.05.2012
DEVELOPMENT OF TRIBALS
Ganeshamurthi Shri A.

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Union Government has appointed a committee under Dr. Bhalchandra Mungekar for the development of tribals;
- (b) if so, the details thereof indicating the major recommendations made in the report of the said committee; and
- (c) the action taken by the Government thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MAHADEO SINGH KHANDELA)

(a): Yes, Madam.

(b): The Report on Standards of Administration and Governance in the Scheduled Areas submitted by the Standing Committee on Inter-Sectoral Issues relating to Tribal Development under the chairmanship of Dr. Bhalchandra Mungekar contains recommendations on a variety of issues. These include inter-alia reviving institutions of self governance, effective delivery mechanism, creation of critical infrastructure, Tribal Sub-plan, implementation of the Scheduled Tribes and the Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006 and Governors Report. The report also contains recommendations on the role of the Ministry of Tribal Affairs and State Tribal Welfare Departments, National Commission for Scheduled Tribes and SCs & STs (Prevention of Atrocities) Act, 1989.

(c): The Mungekar Committee report is under examination in the Ministry.